

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

CP No. 48/NCLT/AHM/2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.06.2021**

Name of the Company: Shahin Firdosh Contractor
V/s
Pan – Asia Petroleum Pvt Ltd & Ors.

Section 241-242, 244 of the Companies Act.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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- 1.
- 2.

ORDER
(through video conferencing)

Mr. Jaimin R Dave, advocate, appeared on behalf of the Petitioner.


Mr. Sandip A Sheth, PCS, appeared on behalf of the Respondent.

The matter is adjourned with the consent of both sides due to Covid-19 pandemic.

List the matter on 12.07.2021.


**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 2nd day of June, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT**